

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1625(MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES: MITC Rolling Mills Pvt Ltd

Vs

Man Realty Ltd

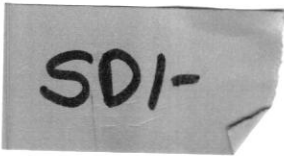
Section 9 of the Insolvency and Bankruptcy Code, 2016.

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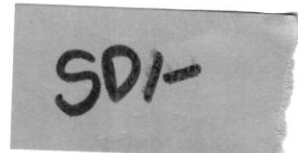
**ORDER**

12. **C.P.(IB)-1625(MB)/2017**

The Petitioner side absent. The Respondent side present. List this matter on 8.10.2018 with peremptory direction to the Petitioner to appear on next date of hearing.

SDI-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

SDI-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)